

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-519

CP No-210/241/242/ND/2021
IA/352/2022, IA/55/2022

IN THE MATTER OF:

Sachin Malhotra

.....Applicant

Vs.

Elegant Kar Accessories Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 24.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Purvesh Buttan, Adv Prateek Narwar,
Adv Antara Choudhary

For the Respondent : Adv Aseem Nayyar, Adv Tushar Anand

ORDER

Due to paucity of time, list this matter on **29.05.2024.**

Sd/-
(Court Officer)